

1	2	3	4	5
20.	Uttarakhand	356.83	304.03	168.00
21.	West Bengal	0.00	92.83	75.00
TOTAL		3240.45	3214.28	2554.81
<b>NE and Sikkim</b>				
1.	Assam	0	0	0
2.	Arunachal Pradesh	85.07	181.34	102.00
3.	Manipur	240.76	125.02	110.00
4.	Meghalaya	180.26	126.57	219.88
5.	Mizoram	153.17	131.29	90.59
6.	Nagaland	122.6	170.01	92.56
7.	Sikkim	150	119.73	148.59
8.	Tripura	147.19	190.76	66.00
TOTAL		1079.05	1044.72	824.25
<b>Union Territories</b>				
1.	Andaman and Nicobar Islands	28.00	56.23	9.00
2.	Chandigarh	36.99890	74.52	8.00
3.	Dadra and Nagar Haveli	0.00	0.00	0.00
4.	Daman and Diu	0.00	0.00	0.00
5.	Lakshadweep	0.00	0.00	0.00
6.	New Delhi	0.00	50.00	30.00
7.	Pondicherry	0.00	0.00	30.00
TOTAL		64.99890	180.75	77.00
GRAND TOTAL		4384.49890	4439.75	3456.06

**Framework for monitoring social media**

\*206. DR. K. V.P. RAMACHANDRA RAO: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether it is a fact that Government has constituted several Committees over the last four years to suggest a framework to keep a watch on social media;

(b) if so, the details thereof along with information about the recommendations of the Committees; and

(c) whether Government is hiring any social media expert to monitor the social media and if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (COL. RAJYAVARDHAN SINGH RATHORE): (a) and (b) Social media platforms are Intermediaries under the Information Technology (IT) Act, 2000 and are accordingly regulated under that Act and Rules framed thereunder. The Government has not constituted any Committee in the recent past specifically to suggest a framework to keep a watch on social media. However, an inter-Ministerial Committee on "Investment in Critical National Infrastructure, Digital Broadcasting and related issues" has been set up by the Government in May, 2018.

(c) The Government proposes to strengthen the New Media Wing of the Ministry of Information and Broadcasting to facilitate information flow regarding its policies and programmes through social media platforms *i.e.* Facebook, Twitter, Instagram, Youtube etc., which *inter-alia*, involves hiring of resource persons.

#### **Funds for Tokyo Olympics-2020**

\*207. SHRI KANAKAMEDALA RAVINDRA KUMAR: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether Government has earmarked funds to States including the State of Andhra Pradesh under its Target Olympic Podium (TOP) scheme, with specific focus/attention on Tokyo Olympics-2020;

(b) if so, the details thereof;

(c) whether Government has identified any discipline / sports as High Priority Category, having medal prospects at Tokyo Olympics-2020; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (COL. RAJYAVARDHAN SINGH RATHORE): (a) and (b) Funding for training and preparation of Indian sportspersons and teams for Tokyo Olympics 2020 is done from the Scheme of Assistance to National Sports Federations (NSFs) in terms of activities / programmes included in the Annual Calendar of Training and Competitions